GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:1330 ANSWERED ON:03.03.2011 BOGUS VOTERS Alagiri Shri S. ;Hegde Shri Anant Kumar;Joshi Dr. Murli Manohar;Mahendrasinh Shri Chauhan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government is aware that a large number of foreign citizens particularly Bangladeshies in State of Assam have got their names registered in the voters list;
- (b) if so, the details thereof;
- (c) the action being taken to detect and remove such bogus voters; and
- (d) the States with maximum number of bogus voters?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (d): The information is being collected and will be laid on the Table of the House